

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.556/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Rina Paul & Anr-Versus-Sree Kamal Hari Cine Pvt.Ltd.	
Under Section		97 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. DIBANATH DEY, ADV. For ~~Def~~ Respondent. *Adv. 9/11/2017*  
*J. Pattnaik, BCS* *for Petitioner* *9/11/2017*

**ORDER**

Ld. Counsel for the petitioners and the respondent are present.

Heard, Admit.

Issue notice on the Registrar of Companies, West Bengal for his reply, which may be submitted within 30 days from today.

Petitioners are directed to serve copy of the order along with the petition on the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List on 12/12/2017.

*Jd*  
(Jinan K.R.)  
Member (J)

*Jd*  
(Vijai Pratap Singh)  
Member (J)